

O.A. No. 510 of 199416.11.1994

Hon. Mr. Justice B.C. Saksena, V.C.
 Hon. Mr. S. Das Gupta, Member (A)

M.P. No. 2460 of 1994 is allowed. The Union of India through the Secregary, Ministry of Tourism Government of India, New Delhi is permitted to arrayed as Respondent No. 4. Sri Amit Sthaleker standing counsel for the Central Government states that being the standing counsel, he will represent the newly added respondent no.4. The pleadings already on record may be read as the pleadings on behalf of the respondent no. 4 also. In view of ^{the fact} that, Sri Amit Sthaleker ^{has} is accepted notice on behalf of the respondent no. 4, As such, there is no need to issue a notice to this effect to the respondent no. 4. any further. For details reasons to follow, the O.A. is dismissed. Interim order passed earlier is, hereby, vacated.

WC
 A.M..

Boh
 V.C.

15/3/95

Hon Mr. Justice B. C. Saksena, V.C.
 Hon. Mr. S. Dayal, AM,

The detailed Judgement, dismissing the O.A. is pronounced today.

AM
 AM.

Boh
 V.C.

Judgment dated 15-3-95
 of the bench consisting
 Honble Mr Justice B.C. Saksena V.C.
 Honble Mr S. Das Gupta - A.M.
 pronounced by the bench
 consisting Honble Mr Justice B.C. Saksena V.C.
 Honble Mr S. Dayal - A.M.
 that the O.A. is
 placed on record in OA 509/94.

Sushil
 Co 15/3/95

Diary NO 1248/94
Central Administrative Tribunal
Additional Bench At Allahabad
Date of Filing 29.03.94
Date of Receipt
By Post

In the Central Administrative Tribunal, Allahabad. 29/3/94

Compilation-I

In

Registration No. 510 of 1994.

Akhilesh Kumar s/o Sri Raghubar Dayal
r/o village and Post Virgawa, Distt. Jhansi,

Applicant

versus

1- The Director General,
Archaeological Survey of India,
Janpath, New Delhi-11,
Under the Ministry of Tourism,
Government of India, New Delhi.

2- The Superintending Archaeologist,
Archaeological Survey of India,
Beli Guard Cottage, Gopalganj,
Lucknow.

3- Sanrakshan Sahayak,
Archaeological Survey of India,
Sub Division Jhansi,
Rani Laxmi Bai Mahal, Jhansi,

Respondents.

DETAILS OF APPLICATION:

(1) Particulars of order against
which the application is made:

Order No. Jhansi/D.S./93-94 dated 7-3-1994

Filed today
Sri Kantela
S. Ouseph

Act
29/3/94

Ar

आलेखीय रूप